

COURT NO. 27**THE HONOURABLE SRI JUSTICE MAHESWARA RAO KUNCHEAM****To be Heard on Tuesday The 21st day of July 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)****(CAUSE LIST MOTION HEARING)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION (HOME)</u>					
1	WP/19316/2026 IA 1/2026 Direction Petition	G.NARASIMHULU Vs THE STATE OF ANDHRA PRADESH	N CHANDRA SEKHAR REDDY	GP FOR HOME t	KURNOOL
2	WP/19609/2026 IA 1/2026 Stay Petition	SRI GUMMADI JAGADEESWAR REDDY Vs THE STATE OF ANDHRA PRADESH	K SRINIVAS	GP FOR HOME	ANANTAPUR
3	WP/19644/2026 IA 1/2026 Direction Petition	CHENDETI SUJATHA Vs THE STATE OF ANDHRA PRADESH	SINGARAJU MAHASWETHA VARMA	GP FOR HOME	CHITTOOR
4	WP/19700/2026 IA 1/2026 Direction Petition	SURESH KAMBAMPATI Vs THE STATE OF ANDHRA PRADESH	MANDALI CHIRANJEEVI BABU	GP FOR HOME	GUNTUR
5	WP/19709/2026 IA 1/2026 Direction Petition	ANINGI VARA PRASADA RAO Vs THE STATE OF ANDHRA PRADESH	SIMHACHALAM KARUKOLA	GP FOR HOME GP FOR FINANCE PLANNING	VISAKHAPATNAM
6	WP/19753/2026 IA 1/2026 Direction Petition	UTUKURU JALAYYA@JALI REDDY Vs THE STATE OF AP	ANKALLA PRUDHVI RAJ	GP FOR HOME	SPS NELLORE
7	WP/19757/2026 IA 1/2026 Direction Petition	BOGGARAPU VENKATA RAMANA Vs THE STATE OF ANDHRA PRADESH	K CHINNA VENKAT REDDY	GP FOR HOME	PRAKASAM
8	WP/19765/2026 IA 1/2026 Direction Petition	GOGINENI SIVA PRAKASH Vs THE STATE OF ANDHRA PRADESH	SIVAPRASAD REDDY VENATI	GP FOR HOME	SPS NELLORE
9	WP/19778/2026 IA 1/2026 Direction Petition	JAKKA GOPALA KRISHNA Vs STATE OF ANDHRA PRADESH	KOCHIRI RAJA SHEKAR	GP FOR HOME	KRISHNA
10	WP/19780/2026 IA 1/2026 Direction Petition	BHUMIREDDY ADINARAYANA REDDY Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR HOME	YSR KADAPA
11	WP/19786/2026 IA 1/2026 Direction Petition	YENIKAPATI VAMSIKRISHNA Vs THE STATE OF ANDHRA PRADESH	MALLAVOLU NIKITHA	GP FOR HOME	PRAKASAM
12	WP/19814/2026 IA 1/2026 Direction Petition	PULIGE SURIBABU Vs THE STATE OF ANDHRA PRADESH	P SARASWATHI	GP FOR HOME	EAST GODAVARI
13	WP/19827/2026 IA 1/2026 Direction Petition	CHALLA MALLIKARJUNA Vs STATE OF ANDHRA	KOCHIRI RAJA SHEKAR	GP FOR HOME	KURNOOL

PRADESH

14	WP/19836/2026 IA 1/2026 Direction Petition	TATIPATTHI SUNEETHA Vs THE STATE OF ANDHRA PRADESH	M.VINOD KUMAR	GP FOR HOME	SPS NELLORE
15	WP/19850/2026 IA 1/2026 Direction Petition	BHEESETTY SUDHAKAR AND TAMMU NAIDU Vs THE STATE OF ANDHRA PRADESH	KALEEMULLA S	GP FOR HOME GP FOR REVENUE	VISAKHAPATNAM
16	WP/19858/2026 IA 1/2026 Direction Petition	JETTI NARASAYYA Vs THE STATE OF ANDHRA PRADESH	R.NAVEEN KUMAR	GP FOR HOME	KURNOOL
17	WP/19859/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	SMT. INDUGAMELLI CHANDRA LEELA Vs THE STATE OF ANDHRA PRADESH	M DHANA RAJU	GP FOR HOME	EAST GODAVARI
18	WP/19867/2026 IA 1/2026 Direction Petition	ARUN KHALKHO Vs THE STATE OF ANDHRA PRADESH	TORATI SHANMUKHA PRASANNA	GP FOR HOME	VISAKHAPATNAM
19	WP/19868/2026 IA 1/2026 Direction Petition	JAMPA RAJU Vs THE STATE OF ANDHRA PRADESH	INAPURAPU SURYANARAYANA	GP FOR HOME	EAST GODAVARI
20	WP/19885/2026 IA 1/2026 Direction Petition	RAJAPUTRA NAGENDRA BABU Vs THE STATE OF ANDHRA PRADESH	A SYAM SUNDAR REDDY		KRISHNA
21	WP/19909/2026 IA 1/2026 Direction Petition	VEMULAPALLI SRINIVAS Vs THE STATE OF ANDHRA PRADESH	SHAIK SARDAM HUSSAIN	GP FOR HOME	KRISHNA
22	WP/19912/2026 IA 1/2026 Direction Petition	ULLAPU SARADHA Vs THE STATE OF ANDHRA PRADESH	PAVAN KUMAR PASUPULETI	GP FOR HOME	PRAKASAM
23	WP/19918/2026	THAMMINENI PARARRIESWARA REDDY Vs THE STATE OF ANDHRA PRADESH	VENKATA SUDHAKARA REDDY K	GP FOR MUNICIPAL ADMN URBAN DEV	YSR KADAPA
24	WP/19927/2026 IA 1/2026 Direction Petition	MEDAM CHINA HAZARATTAYYA Vs THE STATE OF ANDHRA PRADESH	NIMMAGADDA REVATHI	GP FOR HOME	PRAKASAM
25	WP/19962/2026 IA 1/2026 Direction Petition	SRI THALLURI YELLAIAH Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	GP FOR HOME	PRAKASAM
26	WP/20017/2026 IA 1/2026 Direction Petition IA 2/2026 Suspension Petition	MADINENI INDRASENA CHOWDARY Vs THE STATE OF ANDHRA PRADESH	A V BADRA NAGA SESHAYYA	GP FOR HOME	ANANTAPUR
27	WP/20023/2026 IA 1/2026 Direction Petition	KONERU VENKATA SATYA RAMESH Vs THE STATE OF ANDHRA PRADESH	V R MAHESWARA RAO PALETI	GP FOR HOME	KRISHNA

28	WP/20024/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	G.GAMANA Vs THE STATE OF ANDHRA PRADESH	A V BADRA NAGA SESHAYYA		ANANTAPUR
<u>ADMISSION</u>					
29	CRLP/4006/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	R KAMAKSHI RANGANATHAN Vs THE STATE OF ANDHRA PRADESH	HABIBULLA SHAIK	PUBLIC PROSECUTOR TOM	SPS NELLORE
30	CRLP/5483/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	KONA RAMALAKSHMI Vs THE STATE OF ANDHRA PRADESH	YARRAMSETTY VENKATESH	PUBLIC PROSECUTOR t	VISAKHAPATNAM
31	CRLP/5810/2026 IA 1/2026 Stay Petition	BODDUKURU SARITHA Vs THE STATE OF ANDHRA PRADESH	D S SIVADARSHAN	PUBLIC PROSECUTOR TOM	SPS NELLORE
32	CRLP/5932/2026 IA 1/2026 Stay Petition	BODDU VENKATA KRISHNAMA RAJU Vs THE STATE OF ANDHRA PRADESH	NAGESWARA RAO BAIPUDI	PUBLIC PROSECUTOR t	KRISHNA
33	CRLP/5967/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	MANDAPAKA CHINNA KAMESWARA RAO Vs THE STATE OF ANDHRA PRADESH	MAKIREDDY MANOJ	PUBLIC PROSECUTOR TOM t	EAST GODAVARI
34	CRLP/5472/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	SHAIK IBRAHIM Vs THE STATE OF ANDHRA PRADESH	MD SALEEM	PUBLIC PROSECUTOR VENKATA DURGA RAO ANANTHA memo filed in cr	PRAKASAM
35	CRLP/5502/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	BHIMAVARAPU HEMA SUNDARI Vs THE STATE OF ANDHRA PRADESH	CHAKRALA SARAT CHAND	PUBLIC PROSECUTOR KAMBHAMPATI RAMESH BABU memo filed in cr	WEST GODAVARI
36	CRLP/5235/2026 IA 2/2026 Stay Petition	ANNEM SUNITHA Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	PUBLIC PROSECUTOR memo not filed in cr	YSR KADAPA
37	CRLP/5240/2026 IA 2/2026 Stay Petition	NEELI HEMANTH Vs THE STATE OF ANDHRA PRADESH	R SIVA SAI SWARUP	PUBLIC PROSECUTOR memo not filed in cr	VISAKHAPATNAM
38	CRLP/5480/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	MAHIBULLA KHAN Vs THE STATE OF ANDHRA PRADESH	T DIWAKAR REDDY	PUBLIC PROSECUTOR memo not filed in cr	SRIKAKULAM
39	CRLP/5677/2026 IA 1/2026 Stay Petition	RAMBE VENKATESH Vs THE STATE OF ANDHRA PRADESH	BULLA MADHUKAR	PUBLIC PROSECUTOR memo not filed	CHITTOOR
<u>FOR ADMISSION</u>					
40	CRLP/5987/2026 IA 1/2026 Stay Petition	GATTI YEDUKONDALU VENKANNA BABU Vs THE STATE OF ANDHRA PRADESH	B.SUDHAKAR KUMAR	PUBLIC PROSECUTOR	EAST GODAVARI
41	CRLP/5989/2026 IA 1/2026 Stay Petition	B VIJAYA SAI Vs THE STATE OF ANDHRA	N RANGA REDDY	PUBLIC PROSECUTOR	ANANTAPUR

PRADESH

42	CRLP/5992/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	YELLAPU NIKITHA NIRMALA Vs THE STATE OF ANDHRA PRADESH	MALLAVARAPU PRADEEP KUMAR	PUBLIC PROSECUTOR	VISAKHAPATNAM
43	CRLP/5993/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	SABBA ARAVINDA KUMARI Vs KONDA SRINIVASA RAO	K SATYA SAI KUMAR	PUBLIC PROSECUTOR	SRIKAKULAM
44	CRLP/5997/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	YARLAGADDA VENKATA RAO Vs THE STATE OF ANDHRA PRADESH	MALLAVOLU NIKITHA	PUBLIC PROSECUTOR	KRISHNA
45	CRLP/5999/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	DHANDU PURANDHAR Vs THE STATE OF ANDHRA PRADESH	MAGANTI SAI KRISHNA	PUBLIC PROSECUTOR	SPS NELLORE
46	CRLP/6000/2026	MOGANTI RAM SANTHI Vs THE STATE OF ANDHRA PRADESH	HARINADH NIDAMANURI	PUBLIC PROSECUTOR	KRISHNA
47	CRLP/6001/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	RAMAKANTH SAGAR MUTHYALA Vs THE STATE OF ANDHRA PRADESH	B V ANJANEYULU	P S P SURESH KUMAR Spl. Public Prosecutor for CBI	VISAKHAPATNAM
48	CRLP/6002/2026 IA 1/2026 Stay Petition	MUTHA RAO SAHEB SARVARAYUDU Vs THE STATE OF ANDHRA PRADESH	V ROOPESH KUMAR REDDY	PUBLIC PROSECUTOR	EAST GODAVARI
49	CRLP/6003/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	ELLASIRI DEVADANAM Vs THE STATE OF ANDHRA PRADESH	PANGI RAJU BABU	PUBLIC PROSECUTOR	SPS NELLORE
50	CRLP/6004/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	CHALLA CHANDRA SEKHAR CHOWDARY ALIAS CHALLA CHANDRASEKHAR Vs THE STATE OF ANDHRA PRADESH	SHAIK SHAHEDAZ	PUBLIC PROSECUTOR	GUNTUR
51	CRLP/6005/2026	SYED ALLA MALIK Vs BHEEMA NAIK	SHAIK AFZAL MOHAMMED	PUBLIC PROSECUTOR	PRAKASAM
52	CRLP/6006/2026 IA 1/2026 Condone Delay in Rep IA 2/2026 Suspension Petition IA 3/2026 Stay Petition	SMT ALLURI JOTSNA PRIYA Vs THE STATE OF ANDHRA PRADESH	MANIKANTESWARA RAO KOTHA	PUBLIC PROSECUTOR	KRISHNA
53	CRLP/6007/2026 IA 1/2026 Stay Petition	T GAJENDRA BABU Vs THE STATE OF ANDHRA PRADESH	B MURALI MOHAN	PUBLIC PROSECUTOR	CHITTOOR
54	CRLP/6008/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	P V JAGANNATH Vs THE STATE OF ANDHRA PRADESH	P NARAHARI BABU	PUBLIC PROSECUTOR	ANANTAPUR

55	CRLP/6009/2026 IA 1/2026 Stay Petition	KATRAGADDA SRAVAH KUMAR Vs THE STATE OF ANDHRA PRADESH	PRABHU NATH VASIREDDY	PUBLIC PROSECUTOR	EAST GODAVARI
56	CRLP/6010/2026 IA 1/2026 Stay Petition	DUDEKULA MAHABOOB PEERA Vs THE STATE OF ANDHRA PRADESH	NALLANI VAMSI KRISHNA	PUBLIC PROSECUTOR	ANANTAPUR
57	CRLP/6011/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	GOVINDU JAYAMMA Vs THE STATE OF ANDHRA PRADESH	MD SALEEM	PUBLIC PROSECUTOR	GUNTUR
58	CRLP/6012/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	DR JITENDRA SHARMA Vs THE STATE OF ANDHRA PRADESH	VARUN BYREDDY	PUBLIC PROSECUTOR	KURNOOL
59	CRLP/6013/2026 IA 1/2026 Stay Petition	YALLA VENKATA MANIKANTA Vs THE STATE OF ANDHRA PRADESH	TURAGA SAI SURYA	PUBLIC PROSECUTOR	PRAKASAM
60	CRLP/6014/2026 IA 1/2026 Stay Petition	PERUMALLA EMMANUEL Vs THE STATE OF ANDHRA PRADESH	CH VIDYASAGAR	PUBLIC PROSECUTOR	GUNTUR
61	CRLP/6015/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	NALLA ARUNAMMA Vs THE STATE OF ANDHRA PRADESH	ALLA RAMA KRISHNA	PUBLIC PROSECUTOR	YSR KADAPA
62	CRLP/6016/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	GOPIREDDY SRINIVASA REDDY Vs THE STATE OF ANDHRA PRADESH	CHETAN PONNURU	PUBLIC PROSECUTOR	PRAKASAM
63	CRLP/6017/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	VARADI UMA RANI Vs THE STATE OF ANDHRA PRADESH	K SOUNDARYA	PUBLIC PROSECUTOR	SRIKAKULAM
64	CRLP/6018/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	R CHANDRA RAJU ALIAS CHANDRA RAJU Vs THE STATE OF ANDHRA PRADESH	B.V.DURGA PRASAD	PUBLIC PROSECUTOR	CHITTOOR
65	CRLP/6026/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	NEELA VIJAY ALIAS NEELAGIRI VIJAY Vs THE STATE OF ANDHRA PRADESH	SIVAPRASAD REDDY VENATI	PUBLIC PROSECUTOR	CHITTOOR
66	CRLP/6027/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	PUTTA SUBBA REDDY Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	PUBLIC PROSECUTOR	GUNTUR
67	CRLP/6028/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	SHAIK SYED BASHA SAISA Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	PUBLIC PROSECUTOR	KURNOOL
68	CRLP/6030/2026 IA 1/2026 Dispense with Petition	GOLI RAMANJANEYULU Vs THE STATE OF ANDHRA	P V N KIRAN KUMAR	PUBLIC PROSECUTOR	GUNTUR

	IA 2/2026 Stay Petition	PRADESH			
69	CRLP/6031/2026 IA 1/2026 Stay Petition	CURETECH SKINCARE Vs THE STATE OF ANDHRA PRADESH	PARUCHURI INDUMATHI	PUBLIC PROSECUTOR	GUNTUR
70	CRLP/6032/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	BATHINA NAVEEN Vs THE STATE OF ANDHRA PRADESH	SANTHI KUMAR KAKI	PUBLIC PROSECUTOR	SPS NELLORE
71	CRLP/6033/2026 IA 1/2026 Stay Petition	BATHULA GANESH Vs THE STATE OF ANDHRA PRADESH	S SYAMSUNDER RAO	PUBLIC PROSECUTOR	CHITTOOR
72	CRLP/6035/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	PASUPULETI PAVAN KUMAR ALIAS PAVAN ALIAS SYCO PAVAN Vs THE STATE OF ANDHRA PRADESH	RAJENDRA C	PUBLIC PROSECUTOR	YSR KADAPA
73	CRLP/6036/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	SK YAHIIYA Vs THE STATE OF ANDHRA PRADESH	A SYAM SUNDAR REDDY	PUBLIC PROSECUTOR	KURNOOL
74	CRLP/6037/2026 IA 1/2026 Stay Petition	MUMMIDISETTY PRAVEEN Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	PUBLIC PROSECUTOR	VISAKHAPATNAM
75	CRLP/6038/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	CHAKALA NARESH Vs THE STATE OF ANDHRA PRADESH	NALLANI VAMSI KRISHNA	PUBLIC PROSECUTOR	KURNOOL
76	CRLP/6039/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition IA 3/2026 Permission Petition IA 4/2026 Compromise Petition	BUSI RAMESH BABU Vs THE STATE OF ANDHRA PRADESH	CHETLURU SREENIVAS	PUBLIC PROSECUTOR	WEST GODAVARI
77	CRLP/6040/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	DANTULURI JAGADEESWARI Vs THE STATE OF ANDHRA PRADESH	N CHANDRA SEKHAR REDDY	PUBLIC PROSECUTOR	EAST GODAVARI
78	CRLP/6041/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	KANTAMNENI SRI PHANI Vs THE STATE OF ANDHRA PRADESH	V V LAKSHMI NARAYANA	PUBLIC PROSECUTOR	GUNTUR
79	CRLP/6042/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	GOWRA LIKHITH Vs THE STATE OF ANDHRA PRADESH	RAMANA ALLU	PUBLIC PROSECUTOR	KRISHNA
80	CRLP/6043/2026 IA 1/2026 Stay Petition	CHITRAGAR TAYANNA Vs THE STATE OF ANDHRA PRADESH	YADAVALLI RAMESH	PUBLIC PROSECUTOR	KRISHNA
81	CRLP/6044/2026 IA 1/2026 Dispense with Petition IA 2/2026	PERIYAVARAM SUDHEEKAR REDDY Vs THE STATE OF ANDHRA	SODUM ANVESHA	PUBLIC PROSECUTOR	CHITTOOR

	Stay Petition	PRADESH			
82	CRLP/6045/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	K ROOPESH KISHAN Vs THE STATE OF ANDHRA PRADESH	SHAIK INTHIAZ	PUBLIC PROSECUTOR	SPS NELLORE
83	CRLP/6046/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	NEMANI PRUDHVI RAJ Vs THE STATE OF ANDHRA PRADESH	AVANIJA INUGANTI	PUBLIC PROSECUTOR	ANANTAPUR
84	CRLP/6047/2026 IA 1/2026 Stay Petition	GAJULA INDHIRA Vs THE STATE OF ANDHRA PRADESH	SAI GANGADHAR CHAMARTY	PUBLIC PROSECUTOR	KURNOOL
85	CRLP/6048/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	GORLA RENUKA Vs THE STATE OF ANDHRA PRADESH	PALA KARTHI KIRAN	PUBLIC PROSECUTOR	VISAKHAPATNAM
86	CRLP/6049/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	MORTHA SUJATHA Vs THE STATE OF ANDHRA PRADESH	RAJESH KUMAR B NARESH SRIRAMOJU	PUBLIC PROSECUTOR	GUNTUR
87	CRLP/6050/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	MICHAEL SOLOMON SUNDARA DHAS ALIAS MICHAEL SOLOMON ALIAS MICHAEL Vs THE STATE OF ANDHRA PRADESH	DEVA RAJU MALE	PUBLIC PROSECUTOR	CHITTOOR
88	CRLP/6051/2026 IA 1/2026 Stay Petition	VASE ANANDA RAO Vs VASE LAKSHMI PRAGNA	KAVITHA GOTTIPATI	PUBLIC PROSECUTOR	WEST GODAVARI
89	CRLP/6055/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	KONDAPAVULURI MOHAN KUMAR Vs THE STATE OF ANDHRA PRADESH	DEVALARAJU ANIL KUMAR	PUBLIC PROSECUTOR	KRISHNA
90	CRLP/6058/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	NELIBANDLA BALASWAMI ALIAS BALU Vs THE STATE OF ANDHRA PRADESH	SUBRAHMANYAM KOTARI	PUBLIC PROSECUTOR	KRISHNA
91	CRLP/6060/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	CHEMITIGANTI KEERTHANANJALI Vs THE STATE OF ANDHRA PRADESH	VENSO LAW FIRM	PUBLIC PROSECUTOR	GUNTUR
92	CRLP/6062/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	BOYINA SRIRAAJ Vs THE STATE OF ANDHRA PRADESH	NALLURI RAMESH BABU	PUBLIC PROSECUTOR	VISAKHAPATNAM
93	CRLP/6064/2026 IA 1/2026 Stay Petition	TURAKA VENKAT RAO Vs THE STATE OF ANDHRA PRADESH	BAGGI VENKATA PAVAN KUMAR	PUBLIC PROSECUTOR	GUNTUR
94	CRLP/6066/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	THUMATI AVINASH RATAN Vs THE STATE OF ANDHRA PRADESH	PAVULURI KEERTHANA	PUBLIC PROSECUTOR	GUNTUR
95	CRLP/6070/2026	UMMADI JYOTHIR	SUJATHA MULAKALURI	PUBLIC PROSECUTOR	YSR KADAPA

	IA 1/2026 Dispense with Petition IA 2/2026 Direction Petition IA 3/2026 Stay Petition	GANESWAR REDDY Vs THE STATE OF ANDHRA PRADESH			
96	CRLP/6071/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	NAGALLA SRILALITHA Vs THE STATE OF ANDHRA PRADESH	NIRMALBABU A	PUBLIC PROSECUTOR	KRISHNA
97	CRLP/6072/2026 IA 2/2026 Stay Petition	PARUCHURI JAYA MANIKANTA Vs THE STATE OF ANDHRA PRADESH	MUDUNURI ANAND KUMAR (SC FOR NHAI)	PUBLIC PROSECUTOR	EAST GODAVARI
98	CRLP/6073/2026 IA 1/2026 Condone Delay in Rep IA 2/2026 Suspension Petition	P DURGA PRASAD Vs THE STATE ANTI CORRUPTION BUREAU	ADAPA RAMYA SAHITHI NAIDU	PUBLIC PROSECUTOR	KRISHNA
99	CRLP/6074/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	NELLURI VASU Vs THE STATE OF ANDHRA PRADESH	NAGENDRA BABU PARAGATI	PUBLIC PROSECUTOR	KRISHNA
100	CRLP/6076/2026 IA 1/2026 Stay Petition	KANNA RAMESH BABU Vs THE STATE OF ANDHRA PRADESH	B NANCHARAI AH NAIDU	PUBLIC PROSECUTOR	WEST GODAVARI
101	CRLP/6077/2026 IA 1/2026 Stay Petition	GANAGALLA KRISHNA KRANTHI Vs THE STATE OF ANDHRA PRADESH	SESHADRI GOALLA	PUBLIC PROSECUTOR	VISAKHAPATNAM
102	CRLP/6078/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	TRIPURAMALLU SAI NARAYANA KRISHNA CHAITANYA Vs THE STATE OF ANDHRA PRADESH	MADHAVI DONTARAJU	PUBLIC PROSECUTOR	ANANTAPUR
103	CRLP/6079/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	GURUNADHAM NAGARAJU Vs THE STATE OF ANDHRA PRADESH	BILAAL AHMED SYED	PUBLIC PROSECUTOR	PRAKASAM
104	CRLP/6082/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition IA 3/2026 Permission Petition IA 4/2026 Compromise Petition	CHALLAGULLA RAVI BABU Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	PUBLIC PROSECUTOR	WEST GODAVARI
105	CRLP/6086/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	CHIRUMAMILLA DURGA Vs THE STATE OF ANDHRA PRADESH	NAGENDRA BABU.U	PUBLIC PROSECUTOR	CHITTOOR

FOR ORDERS

106	CRLP/5018/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition CRLP/5019/2026 CRLP/5105/2026 CRLP/5124/2026 CRLP/5126/2026 CRLP/5297/2026	SRI SESHAM RAO NIRANJAN Vs THE STATE OF ANDHRA PRADESH	R SIVA SAI SWARUP	PUBLIC PROSECUTOR memo filed	VISAKHAPATNAM
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107	CRLP/5019/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	SRI SESHAM RAO NIRANJAN Vs THE STATE OF ANDHRA PRADESH	R SIVA SAI SWARUP	PUBLIC PROSECUTOR	VISAKHAPATNAM
108	CRLP/5105/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	SRI SESHAM RAO NIRANJAN Vs THE STATE OF ANDHRA PRADESH	R SIVA SAI SWARUP	PUBLIC PROSECUTOR	VISAKHAPATNAM
109	CRLP/5124/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	SRI SESHAM RAO NIRANJAN Vs THE STATE OF ANDHRA PRADESH	R SIVA SAI SWARUP	PUBLIC PROSECUTOR	VISAKHAPATNAM
110	CRLP/5126/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	GAYATRI BULUSU Vs THE STATE OF ANDHRA PRADESH	ANAND KUMAR KOCHIRI	PUBLIC PROSECUTOR	VISAKHAPATNAM
111	CRLP/5297/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	SRI SESHAM RAO NIRANJAN Vs THE STATE OF ANDHRA PRADESH	R SIVA SAI SWARUP	PUBLIC PROSECUTOR	VISAKHAPATNAM

COURT NO. 27**THE HONOURABLE SRI JUSTICE MAHESWARA RAO KUNCHEAM****To be Heard on Tuesday The 21st day of July 2026(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR WITHDRAWAL</u>					
112	CRLP/8070/2024 IA 1/2024 Stay Petition	YELAMARTHI SUNDARI Vs STATE OF ANDHRA PRADESH	NIMMAGADDA REVATHI	PUBLIC PROSECUTOR T V SRI DEVI	VISAKHAPATNAM
<u>FOR EXTENSION OF INTERIM ORDERS</u>					
113	CRLP/4636/2026 IA 1/2026 Stay Petition	YADDALAPUDI PRAKASH REDDY ALIAS APPI Vs THE STATE OF ANDHRA PRADESH	CHAMARTHY LEELA SRINNIVASA VARMA	PUBLIC PROSECUTOR memo filed	CHITTOOR
114	CRLP/1606/2024 IA 2/2024 Stay Petition	MEDUM S LALITHA SRAVANI Vs THE STATE OF ANDHRA PRADESH	SASANKA BHUVANAGIRI	PUBLIC PROSECUTOR (AP) D V SASIDHAR	EAST GODAVARI
<u>ADMISSION</u>					
115	CRLP/5488/2026 IA 1/2026 Stay Petition	M SUDHEER Vs THE STATE OF ANDHRA PRADESH	PAWAN KUMAR MALAPATI	PUBLIC PROSECUTOR t	CHITTOOR
116	CRLP/5324/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	KALIVELA KIRAN KUMAR Vs KALIVELA KAVITHA	N PAVAN KUMAR	PUBLIC PROSECUTOR memo filed in cr	CHITTOOR
117	CRLP/5342/2026 IA 1/2026 Stay Petition	MAJJIGA MALLIKARJUNA ALIAS MALLI Vs THE STATE OF ANDHRA PRADESH	N.RAMANJULU	PUBLIC PROSECUTOR memo filed in cr	KURNOOL
118	CRLP/5458/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	KODIKANDLA AMARANATH Vs THE STATE OF ANDHRA PRADESH	TRIMOORTHY K G	PUBLIC PROSECUTOR CHALLA SIVASANKAR memo filed in cr	YSR KADAPA
119	CRLP/5006/2026 IA 2/2026 Stay Petition	JAGANNATHA ERANNA Vs THE STATE OF ANDHRA PRADESH	M SOLOMON RAJU	PUBLIC PROSECUTOR memo not filed in cr	KURNOOL
120	CRLP/5490/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	G KOTESWARARAO Vs GHILUKURI SRIMVASARAO	THOTA RAMAKOTESWARA RAO	PUBLIC PROSECUTOR memo not filed in cr	PRAKASAM
121	CRLP/4967/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	ANNAPUREDDY RAMA KOTI REDDY Vs THE STATE OF ANDHRA PRADESH	V SURENDRA REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB memo filed	KRISHNA
122	CRLP/4970/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	AMBATI VENUGOPAL RAO ALIAS VENU Vs THE STATE OF ANDHRA PRADESH	MOHAMMAD NAYAB RASOOL	PUBLIC PROSECUTOR G SAI NARAYANA RAO memo filed	SRIKAKULAM
123	CRLP/4941/2026 IA 1/2026 Stay Petition	MODAPALLI RAJESH Vs THE STATE OF ANDHRA PRADESH	P.VENKATA NARASIMHULU	PUBLIC PROSECUTOR memo not filed	ANANTAPUR

124	CRLP/4977/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	ANNAPUREDDY RAMA KOTI REDDY Vs THE STATE OF ANDHRA PRADESH	V SURENDRA REDDY	PUBLIC PROSECUTOR memo not filed	KRISHNA
125	CRLP/4988/2026 IA 1/2026 Stay Petition	KUNCHALA SRINIVAS RAO Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	PUBLIC PROSECUTOR memo not filed	PRAKASAM
126	CRLP/4993/2026 IA 1/2026 Stay Petition	MIRTHIPATI GOWTHAM Vs THE STATE OF ANDHRA PRADESH	SAI GANGADHAR CHAMARTY	PUBLIC PROSECUTOR memo not filed	WEST GODAVARI
127	CRLP/4997/2026 IA 1/2026 Stay Petition	N VENKATESWARLU Vs MADHUSUDHAN	T JANARDHAN RAO	PUBLIC PROSECUTOR memo not filed	CHITTOOR
128	CRLP/5471/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	SHAIK MEERA SAHEB Vs THE STATE OF ANDHRA PRADESH	K GANI REDDY	PUBLIC PROSECUTOR memo not filed	EAST GODAVARI
129	CRLP/5500/2026 IA 1/2026 Stay Petition	G K CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	VENKATESWARLU SANISETTY	PUBLIC PROSECUTOR memo not filed	PRAKASAM
130	CRLP/5517/2026 IA 1/2026 Stay Petition	GANGUMOLU SATISH Vs THE STATE OF ANDHRA PRADESH	AJAY KUMAR KANAPARTHI	PUBLIC PROSECUTOR memo not filed	WEST GODAVARI

ADMISSION (HOME)

131	WP/17914/2026 IA 1/2026 Direction Petition	SRINATH PENDYALA Vs STATE OF ANDHRA PRADESH	NAVULURU KRISHNA SAI	GP FOR HOME t	GUNTUR
132	WP/17950/2026 IA 1/2026 Direction Petition	GORREPATI BHARATHI ALIAS POLURI VENKATA SATYA SAI BHARATHI Vs THE STATE OF ANDHRA PRADESH	KONDIPARTHI V RATNAKAR	GP FOR HOME t	PRAKASAM
133	WP/30604/2025 IA 1/2025 Direction Petition	INDO ROCKS LLP Vs THE STATE OF ANDHRA PRADESH	KIRAN TIRUMALASETTI	SPL.PUBLIC PROSECUTOR FOR CID memo filed	KRISHNA
134	WP/15972/2026 IA 1/2026 Direction Petition	PALLAMREDDY NAGABHUSHANAMMA Vs THE STATE OF ANDHRA PRADESH	V NITESH	GP FOR HOME ADARSHITHA KILARU memo filed	SPS NELLORE
135	WP/18042/2026 IA 1/2026 Direction Petition	MONDI KANAKA RATNAM Vs THE STATE OF ANDHRA PRADESH	ANDUKURI S L N RAJU	GP FOR HOME memo not filed	VISAKHAPATNAM
136	WP/11886/2026 IA 1/2026 Direction Petition	BETHINA NAGA VENKATA MADHU Vs THE STATE OF ANDHRA PRADESH	CH SRINIVAS	GP FOR HOME RAVITEJA TALASEELA	WEST GODAVARI
137	WP/18135/2026 IA 1/2026 Direction Petition	K.SAMBASIVUDU Vs THE STATE OF ANDHRA PRADESH	G L NARASIMHA RAO	GP FOR HOME	KURNOOL

ADMISSION

138	CRLP/551/2026 IA 2/2026 Stay Petition IA 3/2026 Dispense with Petition IA 4/2026 Amendment Petition	M.BUCHI RAMANNADORA (A1) Vs ACHYUTARARNA AH NAGAM	THOTA RAMAKOTESWARA RAO	NAMPALLI MOHAN BABU PUBLIC PROSECUTOR	EAST GODAVARI
139	CRLP/4942/2026 Stay Petition	PADAMUTTU ANNAMMA Vs THE STATE OF ANDHRA PRADESH	PRABHU NATH VASIREDDY	PUBLIC PROSECUTOR	KRISHNA
140	CRLP/5474/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	BANGARU VENKATA RAMANA Vs THE STATE OF ANDHRA PRADESH	K.V.S.S.PRABHAKARA RAO	PUBLIC PROSECUTOR	VIZIANAGARAM
<u>FOR DISMISSAL</u>					
141	CRLP/5307/2026 IA 2/2026 Stay Petition IA 3/2026 Modification	KALAVAPALLI UMA SHANKAR REDDY Vs THE STATE OF ANDHRA PRADESH	ANASURI ESWAR SAI	PUBLIC PROSECUTOR	GUNTUR

COURT NO. 27

THE HONOURABLE SRI JUSTICE MAHESWARA RAO KUNCHEAM

To be Heard on Tuesday The 21st day of July 2026(AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST-1)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION</u>					
142	CRLP/4333/2026 IA 2/2026 Stay Petition	N KOTESWARA RAO Vs THE STATE OF ANDHRA PRADESH	SIVAPRASAD REDDY VENATI	PUBLIC PROSECUTOR t	SPS NELLORE
143	CRLP/4906/2026 IA 1/2026 Stay Petition	PALANCHU OM SAI GANESH Vs THE STATE OF ANDHRA PRADESH	KANUKOLANU SRI SAI SANJAY	PUBLIC PROSECUTOR t	KRISHNA
144	CRLP/4909/2026 IA 1/2026 Stay Petition	MUDAVATH JIVULA NAIK Vs THE STATE OF ANDHRA PRADESH	G SRAVAN KUMAR	PUBLIC PROSECUTOR t	KURNOOL
145	CRLP/4915/2026	M/S. JOHN DEERE FINANCIAL INDIA PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	VENKATA DURGA RAO ANANTHA	PUBLIC PROSECUTOR t	ANANTAPUR
146	CRLP/4999/2026	S LAKSHMI Vs THE STATE OF ANDHRA PRADESH	SRAVAN KUMAR NAIDANA	PUBLIC PROSECUTOR t	ANANTAPUR
147	CRLP/4935/2026 IA 1/2026 Stay Petition	TAMANAMPUDI ALIAS VELAGALA DURGA PRASANTHI Vs THE STATE OF ANDHRA PRADESH	N SIVA REDDY	PUBLIC PROSECUTOR G RONALD RAJU memo file in cr	WEST GODAVARI
148	CRLP/4938/2026 IA 2/2026 Stay Petition	RANGAPURAM RAMA KRISHNA Vs THE STATE OF ANDHRA PRADESH	SRAVAN KUMAR NAIDANA	PUBLIC PROSECUTOR memo filed in cr	ANANTAPUR
149	CRLP/4986/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	SATHI RAMAKRSIHAN REDDY Vs THE STATE OF ANDHRA PRADESH	T V JAGGI REDDY	PUBLIC PROSECUTOR memo filed in cr	EAST GODAVARI
150	CRLP/4989/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	KOLAKANI ESWARIAIAH Vs THE STATE OF ANDHRA PRADESH	M V V R SATYANARAYANA	PUBLIC PROSECUTOR memo filed in cr	KURNOOL
151	CRLP/4991/2026 IA 2/2026 Stay Petition	BOMMINENI MURALI KIRSHNA Vs THE STATE OF ANDHRA PRADESH	KARRE SATYANANDAM	PUBLIC PROSECUTOR memo filed in cr	EAST GODAVARI
152	CRLP/4992/2026 IA 2/2026 Stay Petition	MANUKONDA RAVIKANTH Vs THE STATE OF ANDHRA PRADESH	VENKATA MOHAN RAO PATHAKOTA	PUBLIC PROSECUTOR memo filed in cr	GUNTUR
153	CRLP/5000/2026 IA 2/2026 Stay Petition	RANGAPURAM RAMA KRISHNA ALIAS KURUBA RAMAKRISHNA Vs THE STATE OF ANDHRA PRADESH	SRAVAN KUMAR NAIDANA	PUBLIC PROSECUTOR memo filed in cr	ANANTAPUR

154	CRLP/5014/2026 IA 2/2026 Stay Petition	RANGAPURAM RAMA KRISHNA Vs THE STATE OF ANDHRA PRADESH	SRAVAN KUMAR NAIDANA	PUBLIC PROSECUTOR memo filed in cr	ANANTAPUR
155	CRLP/5031/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	PADALA VEEREDDY Vs THE STATE OF ANDHRA PRADESH	T V JAGGI REDDY	PUBLIC PROSECUTOR memo filed in cr	EAST GODAVARI
156	CRLP/5174/2026 IA 2/2026 Stay Petition	AVULA SIVA NAGA PULLAYYA Vs THE STATE OF ANDHRA PRADESH	MARELLA RADHA	PUBLIC PROSECUTOR D PURNACHANDRA REDDY memo filed in cr	KURNOOL
157	CRLP/4958/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	NAGISETTY SOBHANA RAO Vs THE STATE OF ANDHRA PRADESH	GADE NAGESWARA RAO	PUBLIC PROSECUTOR memo not filed in cr	GUNTUR
158	CRLP/4965/2026 IA 2/2026 Stay Petition	RANGAPURAM RAMA KRISHNA Vs THE STATE OF ANDHRA PRADESH	SRAVAN KUMAR NAIDANA	PUBLIC PROSECUTOR memo not filed in cr	ANANTAPUR
159	CRLP/4998/2026 IA 1/2026 Stay Petition	VELAGALA ADI SATYANARAYANA REDDY Vs THE STATE OF ANDHRA PRADESH	A SREEDHAR	PUBLIC PROSECUTOR memo not filed in cr	EAST GODAVARI
160	CRLP/5012/2026 IA 2/2026 Stay Petition CRLP/3415/2026	KSHATRI LEELA BAI Vs THE STATE OF ANDHRA PRADESH	A S C BOSE	PUBLIC PROSECUTOR memo not filed in cr	KRISHNA
161	CRLP/3415/2026 IA 2/2026 Stay Petition	SHAIK KHAJA MOINUDDIN Vs THE STATE OF ANDHRA PRADESH	UNNAM AKHIL CHOWDARY	PUBLIC PROSECUTOR	KRISHNA
162	CRLP/54/2024 IA 1/2024 Stay Petition	PENNADA NAGESWARA RAO Vs STATE OF ANDHRA PRADESH	NIMMAGADDA REVATHI	PUBLIC PROSECUTOR (AP) K V ADITYA CHOWDARY memo filed	WEST GODAVARI
163	CRLP/4257/2025	M/S HELEN AGENCY Vs IDUPULAPATI LAVANYA	KALEEMULLA S	HARINADH NIDAMANURI PUBLIC PROSECUTOR memo filed	KRISHNA
164	CRLP/7837/2025 IA 1/2025 Stay Petition	GUNJI VENKATA RAMANAIAH Vs THE STATE OF ANDHRA PRADESH	K NAGA PHANINDRA	PUBLIC PROSECUTOR memo filed	KURNOOL
165	CRLP/1306/2026 IA 2/2026 Stay Petition	DUDEKULA RAVI KUMAR Vs THE STATE OF ANDHRA PRADESH	GANTA EDIGA RAKESH GOUD	PUBLIC PROSECUTOR memo filed	KURNOOL
166	CRLP/4202/2026 IA 1/2026 Stay Petition	RUDRARAJU RAGHUVARMA Vs THE STATE OF ANDHRA PRADESH	N N SOMENDRA REDDY	PUBLIC PROSECUTOR memo filed	VISAKHAPATNAM
167	CRLP/4222/2026 IA 2/2026 Stay Petition	GUTTA SIVA KUMAR Vs THE STATE OF ANDHRA PRADESH	MUMMANENI SRINIVASA RAO	PUBLIC PROSECUTOR NALLANAGULA LALITHA SREE memo filed	KRISHNA

168	CRLP/4322/2026 IA 2/2026 Stay Petition	CHIPPALANAGESWARAM MA Vs CHIPPALABALANAVYA	NAGENDRA BABU KAPPERA	P SREE RAMULU NAIDU PUBLIC PROSECUTOR memo filed	GUNTUR
169	CRLP/4339/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	SRI BAWAPURAM SESA SAYANA YADAV Vs THE STATE OF ANDHRA PRADESH	MUDUNURI ANAND KUMAR	PUBLIC PROSECUTOR T KUMAR BABU memo filed	KURNOOL
170	CRLP/4940/2026 IA 1/2026 Stay Petition	SHAIK MOHAMMAD SIRAZ Vs THE STATE OF ANDHRA PRADESH	K V VIJAYA KUMAR	PUBLIC PROSECUTOR memo filed	PRAKASAM
171	CRLP/4948/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	BATCHU RAJITH Vs THE STATE OF ANDHRA PRADESH	GOURAVARAPU MANIKANTA	PUBLIC PROSECUTOR memo filed	PRAKASAM
172	CRLP/4964/2026 IA 1/2026 Stay Petition	T GAJENDRA BABU Vs THE STATE OF ANDHRA PRADESH	B MURALI MOHAN	PUBLIC PROSECUTOR RAMA MURTY P V S A memo filed	CHITTOOR
173	CRLP/4968/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	PERUMALLA KASI RAO Vs THE STATE OF ANDHRA PRADESH	NIMMAGADDA REVATHI	PUBLIC PROSECUTOR M R S SRINIVAS memo filed	PRAKASAM
174	CRLP/4976/2026 IA 1/2026 Condone Delay in Rep IA 2/2026 Stay Petition	SINGAMSETTY @ OBULAPURAM ANNAPURNAMMA Vs OBULAPURAM ALIAS VERNA APARNA	THOTA RAMAKOTESWARA RAO	PUBLIC PROSECUTOR memo filed	GUNTUR
175	CRLP/4984/2026 IA 1/2026 Dispense with Petition CRLP/4854/2026	UTIKONDA PADMAVATHI Vs UTIKONDA SURYA PRAKASH	GOURAVARAPU VENKATA LEELA SUNDARAM	PUBLIC PROSECUTOR memo filed	PRAKASAM
176	CRLP/4854/2026 IA 1/2026 Dispense with Petition	UTIKONDA PADMAVATHI Vs UTIKONDA SURYA PRAKASH	GOURAVARAPU VENKATA LEELA SUNDARAM	PUBLIC PROSECUTOR	PRAKASAM
177	CRLP/11837/2025 IA 3/2025 Stay Petition	BALAJI TEXTILES Vs THE STATE OF ANDHRA PRADESH	P V L BHANU PRAKASH	PUBLIC PROSECUTOR memo not filed	KURNOOL
178	CRLP/1873/2026 IA 1/2026 Stay Petition	KOTTU ANIL KUMAR Vs THE STATE OF ANDHRA PRADESH	PILLUTLA SAI AVINASH	PUBLIC PROSECUTOR memo not filed	PRAKASAM
179	CRLP/4199/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition WP/9823/2026 WP/9831/2026 WP/34838/2025	VANKADARA CHINNA CHENNAPPA Vs THE STATE OF ANDHRA PRADESH	NALLANAGULA LALITHA SREE	PUBLIC PROSECUTOR memo not filed	KURNOOL
180	WP/34838/2025 IA 1/2025 Direction Petition	VANKADARA CHINNA CHENNAPPA Vs THE STATE OF ANDHRA PRADESH	NALLANAGULA LALITHA SREE	GP FOR HOME SHAIK MOHAMMED ISMAL	KURNOOL
181	WP/9823/2026 IA 1/2026 Direction Petition	KASTURI SALMAN Vs THE STATE OF ANDHRA PRADESH	NALLANAGULA LALITHA SREE	GP FOR HOME SHAIK MOHAMMED ISMAL GP FOR REVENUE	KURNOOL

182	WP/9831/2026 IA 1/2026 Direction Petition	BANDHELA PRABHAKAR Vs THE STATE OF ANDHRA PRADESH	NALLANAGULA LALITHA SREE	GP FOR HOME SHAIK MOHAMMED ISMAIL	KURNOOL
183	CRLP/4313/2026 IA 1/2026 Stay Petition	M RANGASAMY Vs SAI PAVAN COTTON TRADERS	G SRI HARSHA	PUBLIC PROSECUTOR memo not filed	GUNTUR
184	CRLP/4326/2026 IA 1/2026 Stay Petition	M RANGASAMY Vs SAI PAVAN COTTON TRADERS	G SRI HARSHA	PUBLIC PROSECUTOR memo not filed	GUNTUR
185	CRLP/4330/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	PULA SRIDEVI Vs PASAM PEDA KRISHNA REDDY	G SRI HARSHA	PUBLIC PROSECUTOR memo not filed	GUNTUR
186	CRLP/4947/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	VEERANKI KIRAN TEJA Vs THE STATE OF ANDHRA PRADESH	PANDAMANENI SRINIVASA RAO	PUBLIC PROSECUTOR memo not filed	KRISHNA
187	CRLP/4954/2026 IA 1/2026 Stay Petition	DHANAMKULA HARI BABU Vs THE STATE OF ANDHRA PRADESH	GUMMA SRINIVASA RAO	PUBLIC PROSECUTOR memo not filed	PRAKASAM
188	CRLP/4978/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	TOLASIREDDYGARI VENKATA SUBBAMMA Vs NANDAMMAGARI MOUNICA	S V RUTHVIK	PUBLIC PROSECUTOR memo not filed	KURNOOL
189	CRLP/5175/2026 IA 1/2026 Stay Petition	JAYACHANDRA PANGRAHI Vs GAHAKO SIVANI @ PANIGRAHI	CHIMAKURTHI CHANDRASEKHAR	PUBLIC PROSECUTOR memo not filed	SRIKAKULAM
<u>ADMISSION (HOME)</u>					
190	WP/15332/2026	PANDILLA CHINA YALLAIAH Vs THE STATE OF ANDHRA PRADESH	BANDLA PAVAN	GP FOR HOME t	PRAKASAM
191	WP/15807/2026 IA 1/2026 Direction Petition	SMT.MATTE PRIYANKA Vs THE STATE OF ANDHRA PRADESH	G RONALD RAJU	GP FOR HOME t	WEST GODAVARI
192	WP/15945/2026 IA 1/2026 Direction Petition	N.RAVI KUMAR Vs THE STATE OF ANDHRA PRADESH	NARASIMHA RAO GUDISEVA	GP FOR HOME t	CHITTOOR
193	WP/15946/2026 IA 1/2026 Direction Petition	SHAIK SAIDA SAHEB Vs THE STATE OF ANDHRA PRADESH	KALE VIJAYA RAJU	GP FOR HOME t	GUNTUR
194	WP/15961/2026 IA 1/2026 Stay Petition	M/S KEERTHANA FINSERV PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	VENKAT CHALASANI	GP FOR HOME t	KRISHNA
195	WP/15985/2026 IA 1/2026 Direction Petition	BANDARU VENKATA SIVA RAO Vs THE STATE OF ANDHRA PRADESH	LEO LAW ASSOCIATES LLP	GP FOR HOME t	GUNTUR

196	WP/16002/2026 IA 1/2026 Direction Petition	PALLEM KUMARASWAMY Vs THE STATE OF ANDHRA PRADESH	VARADAM SAI LIKHITH	GP FOR HOME t	CHITTOOR
197	WP/16047/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Direction Petition	M MUNIRAJA ACHARI Vs THE STATE OF ANDHRA PRADESH	PEETA RAMAN	GP FOR REVENUE GP FOR HOME t	CHITTOOR
198	WP/16049/2026 IA 1/2026 Direction Petition	MOLUKUNTI RAMYASRI Vs THE STATE OF ANDHRA PRADESH	GANTA EDIGA RAKESH GOUD	GP FOR HOME t	KURNOOL
199	WP/16075/2026 IA 1/2026 Direction Petition	SHAIK IRSHAD BASHA Vs THE STATE OF ANDHRA PRADESH	NIMMAGADDA REVATHI	GP FOR HOME t	CHITTOOR
200	WP/4791/2026 IA 1/2026 Direction Petition	KOSURI LAKSHMI NANCHARAYYA Vs THE STATE OF AP	SUBBA RAO KORRAPATI	GP FOR HOME RAVITEJA TALASEELA memo filed	KRISHNA
201	WP/15171/2026 IA 1/2026 Direction Petition	DR. MURALI MOHAN RAJU YARRAGUDI Vs STATE OF ANDHRA PRADESH	PALA KARTHI KIRAN	GP FOR HOME THARIGOPULA SURYA CHAITANYA memo filed	YSR KADAPA
202	WP/15325/2026 IA 1/2026 Direction Petition IA 2/2026 Amendment Petition	BIJJAM PEDDA PITCHI REDDY Vs THE STATE OF ANDHRA PRADESH	THARIGOPULA SURYA CHAITANYA	GP FOR HOME GP FOR REVENUE memo not filed	PRAKASAM
203	WP/5568/2024 IA 1/2024 Direction Petition IA 2/2024 Leave Petition	NAKKELLAYYA RAMA KRISHNA PRASAD Vs THE STATE OF AP	OMKAR D	GP FOR HOME (AP)	VISAKHAPATNAM
<u>FOR DISMISSAL</u>					
204	WP/15700/2026 IA 1/2026-Direction Petition	PERUMALLA VENKATA PHANINDRA KUMAR Vs STATE OF ANDHRA PRADESH	D TARA KA PRASAD	GP FOR HOME	EAST GODAVARI